

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 29.01.2021 (FRIDAY)

COURT – III

10:20 AM

In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3049 of 2020 in Comp. App. (AT) (Ins) No. 631 of 2020	Kumud Shekhar, Resolution Professional of Hospitech Management Consultants Pvt. Ltd. Vs. Avtar Singh Rahi & Anr.	Ashok Juneja Kumud Shekhar-RP	Pawanjit Singh Bindra-R1

10:25 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

2.	Comp. App. (AT) (Ins) No. 502 of 2020	Satish Chand Gupta Vs. Serval India Pvt. Ltd.	Siddhant Buxy	Kanishk Rana-IRP
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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**